## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO. 65(ND)/2015 RT CP NO. 77/Chd/Pb/2016

Amarjit Singh Toor & Anr.	Petitioners.

Versus

M/s Grand Multiplex Projects Ltd. & Ors. ... Respondents.

Present: None for Petitioners

Mr.Rohit Khanna and Mr.Raghav Kapoor, Advocates

For respondent No.1

Ms.Meghna Malik, Advocates for respondents No.5,6,7&15

The Hon'ble Member (Judicial) is on official tour, hence the matter is adjourned to 16.02.2018.

Sd/-

**Court Officer** 

December 18, 2017